CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

CP(C)/181/00048/2018

in

ORIGINAL APPLICATION NO. 181/2/2017

Friday, this the 7th day of December, 2018

CORAM

HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER

Sainul Abid S.P, aged 66 years
S/o.Abdur Rehman
(Retd.Agricultural Mali/Agricultural Demonstration Unit/
Kiltan Island/Union Territory of Lakshadweep)
Residing at: Sailanipura House
Kiltan Island – 682 558
Union Territory of Lakshadweep ...

Petitioner

[By Advocate Mr.T.C.G Swamy]

V.

- Shri.Farook Khan, IPS (Retd)
 Administrator
 Union Territory of Lakshadweep
 Lakshadweep Administration
 Kavaratti 682 555
- 2. Shril.Kapil Choudhary Danics
 Director of Agriculture
 Agricultural Department
 Kavaratti 682 555
 Union Territory of Lakshadweep
- 3. Shri.Anil Kumar
 Pay & Accounts Officer
 Central Pension Accounting Office
 Ministry of Finance, Government of India
 Trikoot II Complex, Bhikaji Cama Place
 New Delhi 110 066

Respondents

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(By Advocate Mr.S.Manu)

This application having been finally heard on 7.12.2018, the Tribunal on the same day delivered the following in the open court.

ORDER (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Learned counsel for the respondents submits that the break-up as required for the funds which has been disbursed to the petitioner has been made available to the learned counsel for the petitioner. Nothing remains in the CP(C). Hence it is closed. Notices shall stand discharged. No costs.

(ASHISH KALIA) JUDICIAL MEMBER (E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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List of Annexures

Annexure P1 - A true copy of the Order dated 17 January 2018 in O.A No.181/0002/2017, rendered by this Tribunal

Annexure P2 - A true copy of representation dated20.3.2018 submitted to the 1st respondent

Annexure R2(a) - True copy of the Pension Payment Order dated 15.6.2018 addressed to the Central Pension Accounting Office

Annexure R2(b) - True copy of the order dated 15.6.2018 of the Accounts Officer (Pension), U.T of Lakshadweep, Kavaratti

Annexure R2(c) - True copy of the status report extracted from the website of the CPAO

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